

**IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH KOLKATA**

**Before Shri Sanjay Garg, Judicial Member**

ITA No.2432/Kol/2018

Assessment Year: 2014-15

**Kamalraj Traders & Foods Pvt. Ltd..... Appellant**

**36, Strand Road,**

**1<sup>st</sup> Floor, Room No.8,**

**Kolkata-1.**

**[PAN: AABCK1471B]**

**vs.**

**ITO, Ward-4(4), Kolkata..... Respondent**

**CORRIGENDUM**

**संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:**

It has been brought to my notice that a typographical error has occurred in the name of the assessee in the order passed by this Tribunal dated 26.06.2019 vide ITA No.2432/Kol/2018 as Kamraj Traders & Foods Pvt. Ltd. instead of Kamalraj Traders & Foods Pvt. Ltd. Necessary corrigendum, in this respect, is issued as under:

**Corrigendum**

“The name of the assessee be read as **“Kamalraj Traders & Foods Pvt. Ltd.”** instead of Kamraj Traders & Foods Pvt. Ltd.

This corrigendum will form part of the order in ITA No.2432/Kol/2018 dated 26.06.2019.

***Kolkata, the 7<sup>th</sup> February, 2023.***

Sd/-

**[Sanjay Garg]  
Judicial Member**

Dated: 07.02.2023.

RS

*Copy of the order forwarded to:*

1. Kamalraj Traders & Foods Pvt. Ltd
2. ITO, Ward-4(4), Kolkata
3. CIT(A)-

4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches